THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI M. SUAFI QURESHI): (a) to (d) A statement is laid on the Table of the House.

STATEMENT

There was some delay in export of hotiery goods to East European countries in view of the problems relating to revaluation of prices of goods covered by pre-devaluation contracts entered into with East European countries. Various represenfations were received by Government from exporters of hosiery goods in this regard. As a result of negotiations between the Government of India and the various East European countries, it has been decided that all contracts expressed in terms of rupce prices will now be revalued to the extent of 57.5 per cent in respect of contracts with countries other than U.S.S.R. and by 47.5 per cent in the case of contracts with the U.S.S.R. In view of the revaluation of contracts, there will be nodifficulty in implementing the contracts already entered into for export of hosiery gord-

PUNISHMENT FOR SABOTAGE ON RAILWAYS

*408, SHRI N, SRI RAMA REDDY : SHRI NAGI REDDY :

Will the Minister of RAILWAYS be pleased to state whether any proposals making the offence of sabotage on Railways, liable for capital punishment, are being considered by Government?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. RAM SUBHAG SINGH) : No, Sir.

TROUBLE IN DUGDA COAL WASHERY

*409. DR. (MRS.) MANGLADEVI TALWAR : SHRI U. S. DUGAL · SHRI JAGAT NARAIN :

Will the Minister of IRON AND STEEL be pleased to state :

(a) whether there was trouble in Unit No. 2 of Dugda Coal Washery on 1st July. to Questions

1966 resulting in injury to seven people; and

(hi if so. what are the details of the incident. ?

THE MINISTER OF IRON AND STEEL (SHRI T. N. SINGH) : (a) and (b) The

workers engaged by M/s. Asiatic Oxygen and Acetylene Company Limited, a private firm working as sub-contractors of the main contractor—also a private firm—in the construction of Dudga II Coal Washery, went on strike from 28th lune, 1966. We understand that the. strike was peaceful on the 28th and 29th June, but that the workers became violent later when some arrests were made. It is understood that they resorted to stone throwing, which resulted in minor injuries to seen persons.

MANUFACTURE OI < UJI I -

³ 410. SHRI LOKANATH MISRA : Will the Minister of INDUSTRY be pleased *to* state :

la) whether Government of India entered into any agreement in 1949. with the Standard Telephone and Cables Limited of U.K. for manufacture of Cable-.:

(b) if so, for how many years; and

(c) what are the salient points of the agreement?

THE MINISTER OF INDUSTRY (SHRI D. SANJrVAYYA) : (a) to (c) A statement is laid on the Table of the House.

STATEMENT

(a) Yes. Sir.

(b) For twenty sears with effect from 31-10-1949.

(c) The salient points of the agreement are that in consideration of their services Government shall pay to Standard Telephones and Cables Ltd., London:

(i) A sum equal to 6 per cent of the total cost of the factory, plant, fixtures and equipment (including cost of installation but excluding the cost of land, office furniture and other moveable office equipment and excluding also the cost of S.T.C. personnel during the initial construction period) supplied and erected during the initial construction period.

(ii) A sum equal to 6 per cent of the total cost of any expansion or improvement to the factory undertaken at any time during the term of this Agreement, after the initial construction period, if Government appoints S.T.C. to undertake such expansion or improvement.

(in) A sum equal to 2 per cent of the selling price of all products manufactured and sold by the factory during the term of this Agreement, payable at the end of each year with a guaranteed minimum payment of $\pounds 3,000$ for the first year and $\pounds .5,000$ each for the second and third years after expiry of the initial construction period.

Provided that the minimum payment shall be increased on a percentage basis to allow for the inclusion in the output of coaxial and carrier cable, at present not estimated. so that the guaranteed minimum annual payment shall not be greater than $\pounds, 10,000$ per annum.

(iv) Purchase of products of the jacwry — Government agrees that all its Ministries and Government-owned companies or any partially-owned Government company for whose purchasing Government have power of direction shall purchase from the factory at fair and reasonable prices all their requirements of the products within the field of this Agreement produced by the factory.

Until the factory produces all of the Government's requirements of the products within the field of this Agreement 25 per cent of the requirements of Government of such products which it does not itself manufacture shall be purchased from S.T.C. *f.o.b.* at the same prices as are acceptable to the British Post Office plus 2i per cent subject to the quantity and delivery dates offered by S.T.C. being acceptable to Government. If Government decides to purchase all or any portion of the balance of 75 per cent of such requirements from S.T.C. for such terms as may mutually be agreed ipon.

BLACKMARKETING IN THE SEEDS OF COFFEE

*411. SHRI NIREN GHOSH: Will the Minister of COMMERCE be pleased to state :

(a) whether Government's attention has been drawn to the blackmarketing ia the sa!e of raw coffee seeds at Bangalore; and

(b) if so, what steps have been taken in the matter ?

THE DEPUTY MINISTER IN THE MINISTRY OF COMMERCE (SHRI M. SHAFI QURESHI) : (a) and (b) There had been some rise in price of coffee due to the rising demand as compared to the available supplies. To the extent possible, some more quantity is being released.

STREAMLINING OF FARE SYSTEM AND MECHANISING 11CKET ISSUING SYSTEM IN BOMBAY

*412. SHRI P. K. KUMARAN: SHRI OM MEHTA :

Will the Minister of RAILWAYS be pleased to state :

(a) whether in view of the unwieldy volume of suburban traffic in Bombay, there is any proposal under Government's consideration to streamline the train fare system and mechanise the ticket issuing system there as obtains in other big cities of the world; and

(b) if so, what are the details of the scheme ?

THE MINISTER OF STATE IN THE MINISTRY OF RAILWAYS (DR. RAM SUBHAG SINGH) : (a) and (b) (i) Proposals for rounding off passenger fare* to multiples of 5 paise are under consideration.

(ii) Self-printing machines for the issue of suburban and short-distance journey tickets have been installed at a large number of busy stations. The extension of the use of these machines is under consideration. Coinoperated automatic ticket issuing machines are also being manufactured and installed at busy stations.